(34)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No.392/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name	of the Company	Multi Serve Rolls Ltd	The state of the first pewalls	
Under Section		14 (1) Service and Time to establish to accept the service.		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWAL AND

fehm.





S.No.34 - CP No.392/KB/2017 - Multi Serve Rolls Ltd.

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel appearing for the petitioner made a request for adjournment. Prayer is allowed. Petitioner is directed to make paper publication as provisions of Rule 35 of NCLT Rules 2016.

Listed on 7th November 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)